

Senior Civil Judge cum RC, Central, THC  
 IN THE COURT OF Sh. Santosh Kumar Singh  
 C.J. cum Addl. Rent Controller

CIVIL CAUSE LIST DATED 05-09-2020 Total Cases: 12

S. No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc. cases/interpose</b>					
1	EX		1527/19	MAYA JAIN Vs. J.R. SYNDICATE	10:30
2	EX		1590/19	MAYA JAIN Vs. INDIA WIRE NETTING FACTORY	
3	RC ARC		047/19	SAFIA KHADON Vs. ZAHIRUDDIN	
4	RC ARC		186/20	RAJENDRA KUMAR Vs. MOHAN SWAROOP CHATURVEDI	
5	RC ARC		907/18	ABDEL WAHID Vs. AMIT KUMAR JAIN	
<b>Misc. Arguments</b>					
6	RC ARC		296/19	MASOOMA BI Vs. SANWAL DASS	10:30
7	RC ARC		035/19	NARINDRA GOPTA (HUF) Vs. SUBHASH AGGARWAL	
8	RC ARC		908/19	KIRTI KITCHLU Vs. ANIL KUMAR	
<b>Final Arguments</b>					
9	RC ARC		908/19	KIRTI KITCHLU Vs. ANIL KUMAR	10:30
10	Misc RC ARC		281/19	INDIA WIRE NETTING FACTORY Vs. MAYA JAIN	
11	Misc RC ARC		282/19	J.R. SYNDICATE Vs. MAYA JAIN	
<b>Consideration</b>					
12	RC ARC		144/20	CHANCHAL RANI Vs. GUPAL	10:30
13	RC ARC		100/20	WAKF E.H. NAWAR ABOL HASAN KHAN Vs. M/s VISHESH ENTERPRISES	